

**In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 29.01.2022) :-**

1. Total nos. of transactions	:-	2120
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	2063
3. Total nos. of requests pending	:-	57

**Reasons for non- compliance of the requests:-**

(i) Files not received from the concerned sections	:-	49
1. WPC-6172/2012		
2. CRMP – 2708/2021 BEING ISSUED		
3. WPC – 3563/2010		
4. WPC – 2163/2021		
5. WPC – 5196/2018 BEING ISSUED		
6. BA – 5765/2021		
7. LPA – 529/2019		
8. WPC – 736/2019		
9. CR. APP SJ – 1798/2003		
10. WPC – 5098/2014		
11. MA – 498/2015		
12. WPC – 520/2012		
13. WPC – 822/2014 BEING ISSUED		
14. WPC – 5931/2014		
15. WPC – 2864/2021		
16. WP CR. – 01/2019		
17. ABA – 9231/2019		
18. MA – 105/2009		
19. WPC – 6332/2013		
20. WPC – 3896/2003 BEING ISSUED		
21. CR. REV. – 1552/2017		
22. WPC – 7236/2016		
23. WPC – 3207/2011		
24. WPC – 2914/2021 BEING ISSUED		
25. WPC – 1439/2018		
26. WPC – 1177/2015		
27. WPC – 3207/2011		
28. BA – 10630/2021		
29. ABA – 157/2021		

30. WPC – 3480/2013 BEING ISSUED
31. WPC – 3448/2020
32. Cr. MP-2016/2020 BEING ISSUED
33. Cr. MP-1663/2020 BEING ISSUED
34. ABA-1228/2019 BEING ISSUED
35. Cr. MP-1204/2016 BEING ISSUED
36. BA-9331/2021
37. BA-4371/2020 BEING ISSUED
38. WPC-1948/2006
39. ABA-6870/2019
40. BA 9722/2021 BEING ISSUED
41. ABA-269/2022
42. WPC-4461/2019 BEING ISSUED
43. WPC-520/2012
44. WPC-5345/2010
45. Cr. REV-1457/2019
46. BA-14815/2021
47. WPC-6614/2010 BEING ISSUED
48. Cr. MP-252/2019
49. BA-11970/2020

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

08

- A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.
- B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.
- E)- TR2317010921031603- WPC – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.
- F)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. ( S.L. NO. of respondent.)
- G)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet

- a. In place of order dated 05.10.2012 shows order dated 14.09.2012
- b. In place of order dated 03.08.20016 shows order dated 05.10.2012
- C. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom
- d. In order dated 09.05.2018 one extra sheet is added.

H) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014

Pooja  
29/01/2022.